GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:1200 ANSWERED ON:08.08.2011 ADARSH HOUSING SOCIETY Meghwal Shri Arjun Ram ;Nahata Smt. P. Jaya Prada;Paranjpe Shri Anand Prakash;Saroj Smt. Sushila;Shekhar Shri Neeraj;Singh Shri Ganesh;Singh Shri Vijay Bahadur;Singh Shri Yashvir;Upadhyay Seema;Verma Smt. Usha;Yadav Shri Ranjan Prasad

Will the Minister of DEFENCE be pleased to state:

(a) the details of the ownership of the land relating to the Adarsh Cooperative Housing Society and the purposes for which the flats therein were constructed/being constructed;

(b) the details of the rules/regulations violated in construction of the said society;

(c) whether some important files/documents relating to the CBI investigation into the scam pertaining to the said society have gone missing from the offices of Ministry of Environment and Forests and the Department of Urban Development of the Maharashtra Government;

(d) if so, the details thereof indicating the impact thereof on the course of inquiry into the said scam;

- (e) the action taken/being taken against the persons found involved therein; and
- (f) the time by which the CBI investigation is likely to be completed?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) & (b): Adarsh Cooperative Housing Society (ACHS) has constructed a multi-storeyed building on a land measuring approximately 3837.57 sq. metres at Block VI, Colaba, Mumbai. ACHS had sought allotment of land from Government of Maharashtra for the welfare of serving and retired personnel of defence services. Prima facie there have been irregularities and some issues of concern in this regard include issue of 'NOC' by the Army to inter alia alienate the land in its possession in favour of ACHS; by-passing Coastal regulation Zone clearance; inclusion of civilians in the membership of the society; change of Floor Space Index; deviation from the commitments made for welfare of defence services; disregard to security concerns of defence services etc. The Government has entrusted enquiry to CBI with a view to get the matter thoroughly investigated and fix responsibilities.

(c) to (e): During investigation, CBI found that file of Ministry of Environment & Forests (MoEF) related to grant of clearance is reportedly not traceable. CBI is also investigating the case of missing/stolen documents of file of Department of Urban Development of the Maharashtra Government related to ACHS.

(f) CBI has completed Preliminary Enquiry and a Regular Case has been registered by them on 29.01.2011. Investigation is in progress.